

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH
NEW DELHI.

CP 156/99 in
MA 1040/99
OA 1808/97

94

New Delhi this the 13th day of December, 1999

Hon'ble Shri S.R. Adige, Vice Chairman(A)
Hon'ble Smt.Lakshmi Swaminathan, Member(J)

1. Jai Karan
S/O Sh.China Ram,
R/O C-12/457, Yamuna Vihar,
Delhi.
2. Faudia Singh
S/O Sh.Deoman,
R/O B/2/129, Nand Nagri,
Delhi.

.. Applicants

(By Advocate Sh.Shyam Babu)

Versus

1. Sh.V.N.Singh,
Commissioner of Police,
Delhi, Police Headquarter,
I.P.Estate, New Delhi.
2. Sh.Virender Kumar
Addl.Dy.Commissioner of Police,
North East District, PS Seelampur,
Delhi.
3. Sh.Ved Bhushan
Enquiry Officer(Addl.SHO)
PS Shahdara, Delhi.

.. Respondents


(By Advocate Sh.Ajesh Luthra proxy
counsel for Ms.Jyotsna Kaushik)

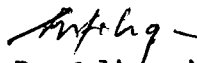
O R D E R (ORAL)

(Hon'ble Shri S.R. Adige, Vice Chairman (A))

Shri Shyam Babu states that in pursuance of the respondents order dated 9.12.1999, a copy of which is taken on record, he seeks permission to withdraw the Cp.

2. Under the circumstances, Cp 156/99 is dismissed as withdrawn. Notice issued to the respondents are discharged.


(Smt.Lakshmi Swaminathan)
Member(J)


(S.R. Adige)
Vice Chairman(A)

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